

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**LOK SABHA**

**UNSTARRED QUESTION NO. 3145**

TO BE ANSWERED ON FRIDAY, THE 9<sup>TH</sup> AUGUST, 2024

**Retirement Age for Judges**

3145. MS. MAHUA MOITRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to make a cooling off period mandatory for retired Judges of Supreme Court to accept nomination as Rajya Sabha Member; and
- (b) whether the Government has any proposal to rationalize retirement age of High Court Judges and Supreme Court Judges from the current age of 62 years for High Court Judges and 65 years for Supreme Court Judges, if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;

(SHRI ARJUN RAM MEGHWAL)

(a) and (b): No Sir. There is no such proposal under consideration of the Government.

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